

**GOVERNMENT OF INDIA
YOUTH AFFAIRS AND SPORTS
LOK SABHA**

UNSTARRED QUESTION NO:499
ANSWERED ON:22.02.2006
COMMONWEALTH GAMES
Mahajan Smt. Sumitra

Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

- (a) the number of new stadiums and sports complexes being developed for the proposed Commonwealth Games in Delhi and National Capital Region (NCR);
- (b) whether a monitoring committee is being formed having representation from DTC, METRO, Delhi Police, Tourism Ministry and various other departments to coordinate this mega event;
- (c) if so, the details thereof;
- (d) the number of new stadiums constructed during the last two years in various states; and
- (e) the number of sports complexes to be constructed during the next three years in the country State-wise?

Answer

THE MINISTER OF PANCHAYATI RAJ AND YOUTH AFFAIRS & SPORTS (SHRI MANI SHANKAR AIYAR)

- (a) The venues for 15 approved disciplines and 3 proposed disciplines have been finalized by the Core Group of Ministers in its meeting held on 4th January, 2006. The details of these venues are at Annexure-I.
- (b) & (c): For the smooth conduct of the Commonwealth Games, 2010, Government have made the following institutional arrangements:-
 - (i) A Core Group of Ministers for coordinating the work related to the Commonwealth Games, 2010 headed by the Minister for Human Resource Development.
 - (ii) Apex Committee headed by Minister (Youth Affairs and Sports) with overriding powers and responsibility for overseeing and coordinating the Commonwealth Games.
 - (iii) Organizing Committee headed by the President, Indian Olympic Association to conduct the Games.
 - (iv) Lt. Governor of Delhi to have overall responsibility regarding Security, Law & Order and matters under DDA.
 - (v) A Sub-Committee headed by the Chief Minister of Delhi for matters falling in the jurisdiction of the State Government.
 - (vi) A Committee of Secretaries headed by the Cabinet Secretary to implement the decisions of the Group of Ministers.
- (d) During the years 2003-2004 and 2004-2005, the construction of 73 new stadia was approved under the erstwhile scheme of Grants for Creation of Sports Infrastructure.
- (e) Since the Sports Infrastructure Scheme under which Central assistance was provided for construction of Stadium has been transferred to State sector, no new projects will be sanctioned by the Central Government. The number of new sports complexes to be constructed during the next three years would depend on investment decisions and allocations made by individual State Governments.

ANNEXURE-I

ANNEXURE-1 REFERRED TO IN REPLY TO PART (a) OF LOK SABHA UNSTARRED QUESTION NO.499 FOR ANSWER ON 22.2.2006 ASKED BY SHRIMATI SUMITRA MAHAJAN REGARDING COMMONWEALTH GAMES

SPORTS VENUES FOR COMPETITION FOR COMMONWEALTH GAMES, 2010

Sl. No.	Disciplines	Venue	Status
1	Athletics	J.N. Stadium	Existing
2.	Lawn Bowls	J.N. Sports Complex	New Outdoor Greens
3.	Weightlifting	J.N. Sports Complex	New Indoor Auditorium
4.	Hockey National Stadium	Maj. Dhyan Chand	Existing
5.	Cycling Complex	Velodrome, I.G. Sports Complex	Existing
6.	Gymnastics	I.G. Indoor Stadium	Existing
7.	Wrestling Stadium	I.G. Sports Complex	New Indoor
8.	Shooting	Dr. Karni Singh Shooting Range 1000 yards Range at Manesar (about 60 Km from Games Village)	Existing
9.	Netball Complex	Tyagaraj Sports Stadium	New Indoor
10.	Boxing Stadium	Talkatora Indoor	Existing
11.	Badminton Complex	Siri Fort Sports Stadium	New Indoor
12.	Squash Complex	Siri Fort Sports Stadium	New Indoor
13.	Table Tennis	Yamuna Sports Complex	New Indoor Stadium
14.	Rugby	Delhi University	New Outdoor Greens
15.	Aquatics Ground	Delhi University Polo Complex	New Aquatic

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| 16. | Archery | I.G. Sports Complex | Existing |
| 17. | Billards
& Snooker | Siri Fort Complex | New Indoor
Stadium |
| 18. | Tennis
Complex | R.K. Khanna Tennis | Existing |